

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2139**

**TO BE ANSWERED ON THE 19<sup>TH</sup> MARCH, 2025/ PHALGUNA 28, 1946 (SAKA)**

**CASES REGISTERED BY NARCOTICS CONTROL BUREAU**

**2139 DR. V. SIVADASAN:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) number of cases registered by Narcotics Control Bureau (NCB) during last three years, year-wise and State-wise details is thereof;**

**(b) the conviction rates in the cases taken, year-wise, State-wise details thereof; and**

**(c) whether the number of cases were increased, if so, whether increased number of cases indicates better surveillance or is it a negative factor indicating increase in drug usage?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a) to (c) Number of cases registered by Narcotics Control Bureau (NCB) during last three years, year-wise and State-wise details is at Annexure-I.**

**Year-wise and State-wise data of conviction of cases of Narcotics Control Bureau (NCB) for last three years is at Annexure-II. The Government of India**

**is taking concrete and determined steps to eradicate drug trafficking menace in the country. Towards this goal, the Government is strengthening**

**its anti-narcotic agencies including Narcotics Control Bureau. In recent**

**years, there is a focus on inter-agency cooperation and information sharing, leading to more effective detection and seizures. Government has also constituted a 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse. An all-in-one NCORD portal, “One Stop Solution” has been developed for information related to drug law enforcement. To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up by Government of India.**

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**Year-wise and State-wise details of cases registered by Narcotics Control Bureau for the last three years**

<b>State</b>	<b>2022</b>	<b>2023</b>	<b>2024</b>
ANDHRA PRADESH	1	0	1
ASSAM	21	16	11
BIHAR	24	15	13
CHANDIGARH	22	17	24
CHHATTISGARH	0	0	4
GOA	8	5	8
GUJARAT	22	16	34
HIMACHAL PRADESH	2	0	0
JAMMU & KASHMIR	21	8	25
JHARKHAND	5	5	8
KARNATAKA	35	41	23
KERALA	4	11	12
MADHYA PRADESH	19	11	14
MAHARASHTRA	49	36	25
MANIPUR	9	3	2
NEW DELHI	90	58	40
ODISHA	5	4	10
PUNJAB	62	15	51
RAJASTHAN	28	20	21
TAMIL NADU	20	29	25
TELANGANA	4	6	8
TRIPURA	0	0	3
UTTAR PRADESH	31	22	23
UTTARAKHAND	5	4	4
WEST BENGAL	34	33	28
<b>Total</b>	<b>521</b>	<b>375</b>	<b>417</b>

Source: Narcotics Control Bureau

Year-wise and State-wise data of conviction of cases of NCB for last three years

State/UT	2022	2023	2024
Assam	2	2	2
Bihar	6	15	17
Chandigarh	1	0	1
Chhattisgarh	0	0	1
Goa	1	2	0
Gujarat	2	11	5
Haryana	0	4	2
Himachal Pradesh	0	2	1
Jammu & Kashmir	1	0	1
Jharkhand	4	8	4
Karnataka	4	3	1
Kerala	0	0	2
Madhya Pradesh	2	11	11
Maharashtra	0	1	2
Manipur	1	3	0
New Delhi	3	1	0
Punjab	3	9	6
Rajasthan	2	4	14
Tamil Nadu	12	9	7
Telangana	0	0	4
Uttar Pradesh	6	12	24
Uttarakhand	1	0	0
West Bengal	3	6	5

Source: Narcotics Control Bureau

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